

the 9th February, 1983 the rate of duty of excise on certain description of coal, under sub-section (3) of section 6 of the Coal Mines (Conservation and Development) Act, 1974. [Placed in Library. See No. LT-5933/83].

NOTIFICATION UNDER INCOME TAX ACT, 1961 AND WEALTH TAX (AMENDMENT) RULES, 1983.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:—

(1) A copy each of the following Notification (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(1) The Income-tax (Amendment) Rules, 1983 published in Notification No. S.O. 128(E) in Gazette of India dated the 21st February, 1983.

(ii) The Income-tax (Second Amendment) Rules, 1983 published in Notification No. S.O. 131(E) in Gazette of India dated the 23rd February, 1983.

[Placed in Library. See No. LT-5934/83].

(2) A copy of the Wealth-tax (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 130(E) in Gazette of India dated the 22nd February, 1983 under sub-section (4) of section 46 of the Wealth tax Act, 1957. [Placed in Library. See No. LT-5935/83].

12.18 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS—(RAILWAYS), 1982-83

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI GHAN CHAUDHURI): Sir, I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1982-83.

DEMANDS FOR EXCESS GRANTS—(RAILWAYS), 1980-81

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways) for 1980-81.

12.19 hrs.

MATTERS UNDER RULE 377

(i) CERTAIN OBJECTIONABLE AND OFFENSIVE REMARKS IN THE BOOK 'LEADERS' WRITTEN BY RICHARD NIXON.

SHRI KAMAL NATH (Chhindwara): Before I make my statement under rule 377, with your permission, Sir, I would like to lay this on the Table of the House...

MR. SPEAKER: I will have to examine it. I will examine it.

AN HON. MEMBER: Are you permitting?

MR. SPEAKER: I have only said that I will examine it.

SHRI KAMAL NATH: I rise to mention under Rule 377 a matter that involves national honour and prestige calling for immediate action. I draw the attention of the House to a chart-topping recent American publication. I am referring to the book called 'LEADERS' written by Richard Nixon, the former U.S. President, and published recently in the U.S. by Warner Books. 'LEADERS' is a collection of highly subjective profiles of international states persons drawn by Nixon during his Vice-Presidency as well as Presidency. However, I am drawing your attention to page 270 of the book in a chapter entitled 'Nkrumah, Sukarno and Nehru'. It reads, (and please mark the words) "Nehru was born in 1889 in Allahabad, in what is now part of Pakistan". He says that Allahabad is a part of Pakistan....

MR. SPEAKER: He is a very knowledgeable person!